

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st January, 2015

No. HC.VII-89/2012/ 537 /A. Shri Mayang Lima, Registrar, Gauhati High Court, Kohima Bench, Kohima, is transferred and posted as District and Sessions Judge, Mon, vice Shri Neiko Kanuo transferred.

Shri Lima will hand over charge of his Office to Smti Yarenjungla Longkumar, Registrar designate, Gauhati High Court, Kohima Bench, Kohima and proceed to join his new assignment immediately.

No. HC.VII-89/2012/ 538 /A. Shri Neiko Kanuo, District and Sessions Judge, Mon, is transferred and posted as District and Sessions Judge, Dimapur, vice Smti Yarenjungla Longkumar transferred.

Shri Kanuo will hand over charge of his Court and Office to Shri Mayang Lima, District and Sessions Judge designate, Mon and proceed to join his new assignment immediately.

By Order,

Sd/- A. Bhattacharyya,
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-89/2012/ 539 - 551 /A.

Dated 31.01.2015

Copy to:-

1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
2. The Accountant General, Nagaland, Kohima for information.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima for information and necessary action.
4. The District and Sessions Judge, _____
5. Shri Mayang Lima, Registrar, Gauhati High Court, Kohima Bench, Kohima.
6. Shri Neiko Kanuo, District and Sessions Judge, Mon.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
11. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati.
12. The Deputy Director, Printing & Stationery, Nagaland, Kohima. He is requested to kindly publish the Notification in the Nagaland Gazette.


REGISTRAR (VIGILANCE)

31/1/2015